

DIVISION BENCH  
COURT - II

**O-205**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/74(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>TH</sup> NOVEMBER, 2022, 02:00 P.M**

IN THE MATTER OF	STATE BANK OF INDIA VS SRI PRANNAY SUREKA
UNDER SECTION	SECTION 95(1)

**Counsel/ Authorised Representative appeared through physically/Video Conference:**

Mr.Debarish Chakraborty, Adv. ] Financial Creditor  
Mr.Snehasish Chakraborty,Adv. ]  
  
Ms. Urmila Chakraborty, Adv. ] For Respondent  
Mr.A.Agarwalla,Adv. ]  
Ms. Priyanka Garain,Adv. ]  
  
Ms.Shreya Choudhary,Adv. ] For RP  
Mr. Manish Jain, RP ]

**ORDER**

1. Ld. Counsel for the parties present.
2. In view of order dated 16<sup>th</sup> August, 2022, matter is deferred and adjourned to **06/01/2023.**

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**